OFFICE OF THE DISTRICT AND SESSIONS JUDGE ::: NALBARI

RE-ADVERTISEMENT

Dated: 29.05.2014

Applications are invited from experienced person of the establishment of the District and Sessions Judge of the state of Assam to fill up the Post of Sheristadar in the establishment of the undersigned in the scale of Pay Bond – 4 of Rs. 12,000/- 40,000/- with Grade Pay of Rs. 6300/- as per ROP 2010, per month. The candidate must have served either as Sheristadar of Addl. District and sessions Judge or as Head Asstt. in the District and Sessions Judge's establishment continuously for a period of (5) five years as per "The Assam District and sessions Judge's establishment (Ministerial) Service Rules 1987". In addition of the qualification of the Post of Sheristadar of the office of the District and Sessions Judge as per Rule, the candidate must be Graduate.

The intending candidate shall submit their applications through proper channel by enclosing experience certificate issued by the respective District and Sessions Judges along with all testimonials. Applications should be reached the office of the undersigned on or before **9.06.2014**.

Candidates shall have to appear before the Selection Board for the Written Test/Interview at their own expense as and when called for.

No TA/DA will be admissible.

(B.K.Sen)
District and Sessions Judge,
Nalbari

Memo No. DJNB/-..1210 - 34

Dated: Nalbari the 29th May/14

Copy forwarded for information and wide circulation to:-

- The District and Sessions Judge, Kamrup(M),Guwahati/Kamrup, Amingaon/Darrang, Mangaldai/Udalguri/Sonitpur/ Lakhimpur/Dhemaji/Barpeta/Bongaigaon/kokrajhar/Goalpara/Cachar, Silchar/Karimganj/ Hailakandi/ Morigaon/Nagaon/Golaghat/Sibsagar/Dibrugarh/Jorhat/Tinsukia/Dhubri.
- 2. The System officer to upload the above advertisement (Re-Advertisement) in the official website.
 - 3. The Notice Board.
 - 4. The Office File.

District and Sessions Judge,

Nalbari